

**Central Administrative Tribunal
Principal Bench, New Delhi**



**CP No.256/2020
In
O.A. No.1258/2020**

This the 29th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. R.N. Singh, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. D.S. Saini (Pensioner)
 Aged 64 years
 Retired as Craft Instructor
 Deptt of Social Welfare, GNCT Delhi
 S/o Late Shri B.D. Saini
 R/o E-97/7B, Bengali Colony
 Mahavir Enclave, New Delhi-45. ... Petitioner

(through Advocate Shri Padma Kumar S)

Versus

1. Ms. Rashmi Singh
 The Director
 Department of Social Welfare
 Govt. of NCT of Delhi, GNLS Complex
 Delhi Gate, New Delhi – 110 002. ... Contemnor

(through Advocate Ms. Esha Mazumdar)

ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member (A):

In compliance of the directions of this Tribunal in the aforesaid OA, the respondents have passed order dated 21.01.2021 [(Annexure A-1 (colly.)] and they have filed

affidavit in support of compliance of the directions of this Tribunal.

2. In view of the aforesaid, the present CP is closed.

Notice is discharged.



(Mohd. Jamshed)
Member (A)

(R.N. Singh)
Member (J)

/cc/uma/anjali